COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 176 OF 2015 &
IA NOs. 364, 368, 424 OF 2015 & IA NO. 54 OF 2016

Dated : 27th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Chamundeshwari Electricity Supply Company Ltd. …Appellant(s)
Versus
M/s. Saisudhir Energy (Chitradurga) Pvt. Ltd & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Mr. Sriranga S. Mr. Balaji Srinivasan
Counsel for the Respondent(s)	:	Mr. A. Yeshwant Chitale, Sr. Adv. Mr. Gowtham Polanki Mr. Mohit Paul Mr. Raktim Gogai

ORDER

List the matter for hearing on ***28.09.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr